

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR DR. K. ARUL

Petition(s) for Special Leave to Appeal (C) No(s). 31150/2015

COMMISSIONER OF INCOME TAX

Petitioner(s)

VERSUS

M/S. ANAND TEXTILES  
(with office report)

Respondent(s)

WITH

SLP(C) No. 32619/2015

(With Interim Relief and Office Report)

SLP(C) No. 492/2016

(With Office Report)

SLP(C) No. 1743/2016

(With Office Report)

SLP(C) No. 2937/2016

(With Office Report)

SLP(C) NO.30484/2015

Date : 31/03/2016 This petition was called on for hearing today.

For Petitioner(s)

Mrs. Anil Katiyar, Adv.

Ms Prema Singh, Adv.

For Respondent(s)

Ms Sripradha Krishnan, Adv.

Mr. Rakesh K. Sharma, Adv.

Mr. V. Ramasubramanian, Adv.

Ms V Susheatha, Adv.

Mr. P. V. Yogeswaran, Adv.

Ms Surekha Raman, Adv.

M/s. K. J. John &amp; Co., Adv.

UPON hearing the counsel the Court made the following  
O R D E RSole respondent in all matters is granted four weeks  
time as last opportunity for filing counter affidavit.

List again on 18.7.2016.

(DR. K. ARUL)  
Registrar